

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 1083 - JK (LD) of 2025
DATED: - 21 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Housing and Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

Dated:- 21- 01- 2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Housing and Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 1083 - JK(LD) of 2025 dated 21.01.2025

S.No.	OWP No.	Title of the Case	Name & Designation of OIC
1.	WP(C) 2892/2024	Sonia Pandoh Vs JMC & ORS	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
2.	WP(C) 2854/2024	Gurjinder Kour Vs JMC & ORS	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
3.	WP(C) 2864/2024	Rajan Jain Vs JMC & ORS	Sh. Lal Chand, Deputy Commissioner (South)
4.	WP(C) 2893/2024	Farooq Azam Vs U.T of j&k & Ors	Sh. Lal Chand, Deputy Commissioner(South)
5.	WP(C) 2916/2024	Surinder Kumar Vs U.T of j&k & Ors	Sh. Krishan Lal, Joint Commissioner(Adm)
6.	WP(C) 334/2024	Pankaj Najawan Vs JMC & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner(North)
7.	WP(C) 2507 /2024	Dev Gupta & Ors Vs JMC & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
8.	WP(C) 2503/2024	Amarjeet Singh Vs JK Special Tribunal & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
9.	WP(C) 2534/2024	Rajni Devi & Ors Vs U.T of J&K & Ors	Sh. Lal Chand, Deputy Commissioner(South)
10.	WPC 2592/2024	Romesh Kumar Vs JMC	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
11.	WP(C) No. 2533/2024	BOCA Vs Ajay Kumar Gupta & Ors	Sh. Lal Chand, Deputy Commissioner(South)
12.	WP(C) No. 2556/2024	BOCA Vs Dr. Shyam Lal Sharma & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner (North)
13.	WPC 2707/2024	Ashok Kumar Arora Vs JMC	Sh. Lal Chand, Deputy Commissioner(South)
14.	WPC No. 2734/2024	Vimla Sharma Vs JMC	Sh. Sanjay Kumar Badyal, Deputy Commissioner(North)
15.	WP(C)	Vijay kumar Vs U.T of j&k	Sh. Firdous Ahmad Qazi,

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Deveshwar

	2850 /2024	& Ors	Joint Commissioner(W)
16.	WP(C) 2895 /2024	Vijay kumar Sharma Vs U.T of j&k & Ors	Sh. Lal Chand, Deputy Commissioner(South)
17.	WP(C) 2934/2024	Anita Sharma Vs JMC & Ors	Sh. Lal Chand, Deputy Commissioner(South)
18.	LPA 9 /2024	Mushtaq Hussain Vs Member, J&K Special Tribunal & Ors	Sh. Sanjay Kumar Badyal, Deputy Commissioner(North)

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